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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 59/NCLT/AHM/2017  
With CA(CAA) No. 11/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company: Bhanderi Corporation Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MOHIT GUPTA	ADVOCATE	PETITIONER	Mohit Gupta
2.	KARAN VALECHA	ADVOCATE	PETITIONER	Karan Valecha

**ORDER**

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha i/b  
A.R. Gupta & Associates present for Petitioner.

Heard arguments of learned Counsel for petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.